₹ 670.00 lakhs

Sl.No.	Activity	Sanction/Expenditure
		(₹ in lakhs)
1.	Publicity through DAVP, DD and AIR	828.43
2.	Arrangements for the Mass Yoga Demonstration	758.53
	at Rajpath on 21/6/2015	
<u> </u>	Total	1586.96

In addition, Central Council for Research in Yoga and Naturopathy (CCRYN) and Morarji Desai National Institute of Yoga (MDNIY), the autonomous organizations under the Ministry, incurred the following expenditure:—

- (i) Financial Assistance to Government Institutions / Non- Government Organization for organising of Yoga Camps and celebration of International Day of Yoga in each district of the Country @ ₹ 1.00 lakh each by CCRYN
- (ii) Expenditure on production of Film and Booklet on ₹ 34.80 lakhCommon Yoga Protocol by MDNIY

No separate funds were released to the States/UTs for International Day of Yoga.

(c) and (d) No plan has been formulated as yet for organizing such Yoga pogrammes every year by the Government of India.

Task force on AYUSH System of Medicines

- 9. SHRIMATI RENUKA CHOWDHURY: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:
- (a) whether Government has formed a Task Force comprising experts of different systems of treatment including Ayurveda, Yoga, Unani, Siddha and Homoeopathy to study infrastructure and manpower availability in various streams in the country;
- (b) if so, the composition of the Task Force along with the time by which it is likely to submit its report; and
- (c) the steps taken by Government to chalk out a road map to cater to the need of Primary Health Centres, Community Health Centres and district hospitals across the country and act accordingly?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

Chancellor, S-Vyasa Yoga University, Bengaluru to deliberate on various important

issues concerning the Ministry of AYUSH.

(b) The Committee Task Force consists of 20 expert members from different systems. The detail of the Members of Task Force and the timelines to submit its

report are given in Statement (See below).

(c) Public Health being a State subject, the primary responsibility to provide Health services to the citizens lies with the State/UT Governments. However, under

the National Health Mission (NHM), financial support is provided to States/UTs to

strengthen their Health System, including for recruitment of specialist on contractual

basis based on the requirement proposed by the States/UT's in their Programme

Implementation Plans.

Financial support is also being provided to States, *inter-alia* for giving hard area allowances and performance based initiatives etc. to specialists for serving in Community Health Centre/District Hospital in remote areas and for their residential

quarters so that they find it attractive to serve in public health facilities in such areas. States have also been advised to have transparent policies of posting and transfer,

and deploy specialists rationally.

Multi-skilling of MBBS doctors by training them on emergency of Obstetric Care and life saving Anesthetic Skills is supported to overcome the shortage of specialists

such as Gynecologists and Anesthetics.

Under National AYUSH Mission (NAM), there is provision of co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs). The engagement of AYUSH Doctors/paramedics and their training is supported by the Department of Health and Family Welfare, while the support for AYUSH infrastructure, equipment/furniture and medicines are

provided by Ministry of AYUSH under shared responsibilities.

(TO BE PULISHED IN THE EXTRAORDINARY GAZETTE OF INDIA,

PART I, SECTION 1)

Government of India Ministry of AYUSH

New Delhi

Dated: 4th March, 2015

NOTIFICATION

No. L.-28015/12412014-P and C. It has been decided by the Government to constitute a Task Force to deliberate on various important issues concerning the Ministry of AYUSH. The composition of the Task Force is as follows:

Non-official Members:

1. Dr. H.R Nagendra

Chairman

Chancellor, S-VYASA Yoga University, Bengaluru

2. Dr. Rajesh Kotecha

Member

Vice-Chancellor, Gujarat Ayurved University, Jamnagar.

3. Dr. Ramaswamy

Member

Director, Siddha Central Research Institute,

Anna Arch Road, Arumbakkam Chennai,

Tamil Nadu - 6000

4. Shri Darshan Shankar

Member

Vice-Chancellor,

Institute of Trans-Disciplinary Health Sciences and Technology,

No. 74/2. Jarakbande Koval, Bangaluru - 560064.

5. Dr. Khalid Siddiqui

Member

Former Director General,

Central Council for Research in Unani Medicine, New Delhi.

6. Dr. Issac Mathai

Member

Medical Director,

SOUKYA - Dr. Mathai's International Holistic Health Centre,

Bangaluru.

7. Dr. Bhushan Patwardhan

Member

Professor and Director,

Inter-disciplinary School of Health Sciences,

University of Pune, Pune.

8. Dr. Prashant Shetry

Member

Principal and Chief Medical Officer,

SDM College of Naturopathy and Yogic Sciences,

Ujire, Karnataka.

9. Shri Jayakumar A.

Member

Secretary General, Vijnana Bharati,

A-357, Defence Colony, New Delhi-ll0024.

10. Shri O.P. Tiwari

Member

Kaiwalyadham, Lonavala, Maharashtra.

11. Shri Pradeep Multani

Member

Chairman, Multani Pharmaceuticals Ltd.

H-36, Connaught Place, New Delhi - 110001

12. Shri Keshav Desiraju

Member

Ex-Secretary, Ministry of Health and Family Welfare.

New Delhi.

13. Shri Anil Jauhri

Member

Quality Council of India,

2nd Floor, Institution of Engineers Building,

2-Bahadurshah Zafar Marg, New Delhi-110002.

14. Shri Jitendra Sharma

Member Secretary

Joint Secretary, Ministry of AYUSH,

New Delhi.

- 2. Terms of Reference of the Task Force are as follows:
 - (i) To recommend specific areas lor strategic, high impact research that have the potential to transform global healthcare. The recommendations should be in the form of short-term (1-3 years) and long-term (3-5 years) action plans for research and also recommend a structure for promoting coordinated research and pooling of resources, so as to encourage the high impact research in priority areas.
 - (ii) To recommend operational systems based on systems already used by DST, DBT, DRDO and 'best-global governance, and management practices' for appraisal, approval, monitoring and evaluation of AYUSH schemes.
 - (iii) To recommend strategies tor creating a small number of world class AYUSH knowledge institutions, on the lines of Indian Institutes of Technology and Indian Institutes of Science by building upon existing institutions, which already have creditable track records.
 - (iv) To recommend reforms in structure and functioning of CCIM, in order to promote both transparency and innovation in the AYUSH education system.

- (v) To look into all matters pertaining to compliance of quality standards in ASU and H drugs, GMP standards and their compliance, requirement vis-a-vis availability of raw materials and its source and related matters.
- (vi) To recommend road-map and strategy for international promotion of AYUSH.
- (vii) To recommend inter-departmental strategies for promoting AYUSH schemes in conjunction with related Departments of Government of India.
- (viii) To suggest road-map for lateral integration of AYUSH systems at various levels of education starting from school level.
- (ix) To recommend on developing job/business opportunities in AYUSH sector.
- 3. The Task Force is required to submit its Report by 30th September, 2015.
- 4. The Chairman of the Task Force would have the authority to invite any other expert/s, as deemed appropriate by him.
- 5. Ministry of AYUSH will provide all the necessary logistic support for the Task Force.
- 6. The non-official Members of the Task Force will be entitled to TA/DA as per extant norms of Government of India.
- 7. This issues with the approval of Minister of State (Independent Charge), Ministry of AYUSH.

Sd/-

(Anil Ganeriwala)

Joint Secretary to Government of India
Tel. No. 011-24651954

Email: jsakg-ayush@nic.in

To,
The Manager,
Government of India Press,
Ring Road, Maya Puri,
New Delhi - 110063.

No. Z.28015/124/2014-P and C

New Delhi, 4th March 2015

Copy to:

- 1. All Members of the Task Force
- 2. PS to MoS (I/C), Ministry of AYUSH, New Delhi.
- 3. PPS to Secretary (AYUSH)
- 4. PA to JS(JS)/PPS to JS(AKG)/PS to JS(AS)/PA to CEO (I/C),NMPB
- 5. Dir. (R)/Dir. (RK)/Dir. (FLK)/
- 6. DS (RM)/DS(RL)/OS (AS)
- 7. Jt. Advisers¹ Deputy Advisers/Assistant Advisers¹ DO (PandE)
- 8. All Research Councils/National Institutes/IMPCL/HPL/PLIM

THE GAZETTE OF INDIA: EXTRAORDINARY

[PART I-SEC. 1]

MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY

ADDENDUM

New Delhi, the 9th June, 2015

No.Z.280I5/124/2014-P and C: In partial modification to the Notification of even number, dated 4th March, 2015 constituting a Task Force to deliberate on various important issues concerning the Ministry of AYUSH, the following additional members are included in the Task Force:

- 1. Dr. Nagaraja D. N., former Director, NIMHANS, Bengaluru,
- 2. Prof. Gangadhar, Department of Psychiatry, NIMHANS. Bengaluru.
- 3. Dr. Ralljit Roy Choudhary, Kolkata.
- 4. Dr. I. Basavaraddi, Director MDNIY, New Ddhi.
- 5. Dr. M. A. Siddique, Director. National Institute of Unani, Bengaluru.
- 6. Dr. Acharya Dev Vrat, Principal, Gurukul, Kurukshetra, Haryana.

ANURAG SRIVASTAVA, Jt. Secv.

(TO BE PUBLISHED IN THE EXTRAORDINARY GAZETTE OF INDIA, PART-I, SECTION-I)

Government of India Ministry of AYUSH

> AYUSH BHAVAN 'B' Block, GPO Complex, INA, New Delhi-110023. Dated, 24th March, 2015

CORRIGENDUM

No.Z.28015/124/2014-P and C: In partial modification to the Notification of even number, dated 4th March, 2015 constituting Task force to deliberate on various important issues concerning the Ministry of AYUSH, the name of the Member-Secretary may be read asr Shri Anurag Srivastava' instead of 'Shri Jitendra Sharma'.

Sd/-

(Anil Ganeriwala)

Joint Secretary to the Govt. of India

Tele No: 011-24651955

E-mail: jsakg-ayush@nic.in

To

The Manager,

Government of India Press,

(along with Hindi Version)

Ring Road, Maya Puri, New Deihi.

No.Z. 280 15/124/2014-P and C

New Delhi, 24th March, 2015

Copy to:

- 1. All Members of the Task Force
- 2. Adv.(U)/Adv.(H)/Adv.(MN)/Adv.(DCK)
- 3. PS to MoS (I/C), Ministry of AYUSH, New Delhi.
- 4. Dir.(R)/Dir.(RK)/Dir.(FLK)
- 5. DS(AS)/DS(RM)/DS(RL)
- 6. Jt. Advisers/Dy. Advisers/Assistant Advisers/DD(PandE)
- 7. All Research Councils/National Institutes/IMPCL/HPL/PLIM

Copy also to:

- 1. PPS to Secretary (AYUSH)
- 2. PS to JS (JS)/PPS to JS (AKG)/PA to JS(AS)/PA to CEO (1/C), NMPB

(TO BE PUBLISHED IN THE EXTRAORDINARY GAZETTE OF INDIA, PART I, SECTION I)

Government of India Ministry of AYUSH

> AYUSH BHAVAN 'B' Block, GPO Complex, INA, New Delhi -110023 Dated, 06th April, 2015

ADDENDUM

No.Z.28015/124/2014-P and C In partial modification to the Notification of even number dated 04th March, 2015 constituting a Task Force to deliberate on various important issues concerning the Ministry of AYUSH, the following item No.(x) in the Terms of Reference of the Task Force may be added after item No.(ix) under para 2 or the said Notification:

"To deliberate and recommend the preferred option lor promotion, development and regulation of YOGA Naturopathy for education and practice."

Sd/-

(Anil Ganeriwala)

Joint Secretary to the Govt. of India

Telc No: 011-24651955

E-mail: jsakg-ayush@nic.in

To

The Manager,

Government of India Press,

Ring Road, Maya Puri, New Delhi.

No.Z.28015/124/2014-Pand C

New Delhi. 06th April, 2015

Copy to:

- 1. All Members of the Committee
- 2. Adv.(U)/Adv.(H)/CEO(I/C), NMPB/ Adv.(MN)/Adv.(DCK)
- 3. PS to MoS (I/C), AYUSH Bhawan, New Delhi.
- 4. Dir.(R)/Dir. (RK)/Dir.(FLK)
- 5. DS(RM)/DS(RL)/DS(AS)
- 6. Jt. Advisers/Dy. Advisers/Assistant Advisers/DD(PandE)
- 7. All Research Councils/National Institutes/IMPCL/HPL/PLI M

Copy also to:

- 1. PPS to MoS (I/C), Ministry of AYUSH
- 2. PPS to Secretary AYUSH
- 3. PS to JS(JS)/PPS to JS (AKG)/PA to JS(AS)